

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 10/RP/2024

Subject : Review of the Commission's order dated 11.1.2024 in Petition No.391/GT/2020 in the matter of revision of tariff for the period 2014-19 in respect of Farakka Super Thermal Power Station Stage-III (500 MW).

Petitioner : NTPC Ltd.

Respondents : WBSEDCL and 5 ors.

Date of Hearing : **29.8.2024**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Ms. Swapna Seshadri, Advocate, NTPC
Ms. Ritu Apurva, Advocate, NTPC
Shri. Karthikeyan, Advocate, NTPC
Ms. Sanjeevani Mishra, Advocate NTPC
Shri. Vijendra Singh, NTPC

Record of Proceedings

At the outset, the learned counsel for the Review Petitioner submitted that despite the directions of the Commission vide ROP of the hearing dated 4.4.2024, none of the Respondents have filed replies in the matter till date. She, therefore, submitted that the Commission may hear the matter.

2. None appeared on behalf of the Respondents despite notice.
3. Considering the fact that one of the Respondents viz., GRIDCO has filed a review petition (RP No.12/RP/2024) against the same impugned order dated 11.1.2024, which has been listed today and adjourned, the Commission adjourned the hearing of this review petition.
4. However, the Commission, as a last opportunity, permitted the Respondents to file their replies on or before **20.9.2024** after serving a copy to the Review Petitioner, who may file its rejoinder, if any, by **30.9.2024**.
5. Review Petition will be listed for hearing on **8.10.2024**.

By order of the Commission

**Sd/-
(B. Sreekumar)
Joint Chief (Law)**

